

**Recommendations of Rural Credit
Survey Committee**

8841. SHRI SUBHASH YADAV :
Will the Minister of AGRICULTURE be
pleased to state :

(a) what are the details of amount at
the credit of Agriculture Guarantee and
Relief Fund created at Centre and State
Governments' level as per the recommen-
dations of the Rural Credit Survey
Committee;

(b) whether the fund has not been fully
provided so far;

(c) if so, the reasons thereof; and

(d) the steps Government propose to
take to make funds available to meet the
demand ?

THE MINISTER OF STATE IN THE
DEPARTMENT OF AGRICULTURE AND
COOPERATION (SHRI YOGENDRA
MAKWANA) : (a) The Central Govern-
ment has not created any Agricultural
Guarantee and Relief Fund at the national
level. The required details of such Funds,
created at the States level, are as under :

Sl. No.	State	Balance available in the Fund	
		As on	Amount (Rs. in lakh)
1.	Assam	31.3.82	6.00
2.	Kerala	31.3.81	12.78
3.	Karnataka	31.3.81	11.75
4.	Tamil Nadu	31.3.82	135.73
5.	Bihar	31.3.76	6.75
6.	U.P.	31.3.81	20.45
7.	West Bengal	31.3.81	43.20
8.	Gujarat	31.3.81	78.03
9.	Maharashtra	31.3.81	140.47
10.	Andhra Pradesh	31.3.82	24.38
11.	Rajasthan	31.3.81	5.90
12.	Madhya Pradesh	31.3.81	22.15

(b) to (d). The National Bank for
Agriculture and Rural Development has
constituted a Committee, to examine the
question of strengthening the Agricultural
Guarantee and Relief Fund of the State
Governments.

[Translation]

**Inclusion of opium crop under Crop
Insurance Scheme**

8842. Will the Minister of AGRI-
CULTURE be pleased to state :

(a) whether there is a proposal to
include opium crop under Crop Insurance
Scheme;

(b) if so, the details thereof; and

(c) if not, the reasons therefor ?

THE MINISTER OF STATE IN THE
DEPARTMENT OF AGRICULTURE AND
COOPERATION (SHRI YOGENDRA
MAKWANA) : (a) No, Sir.

(b) Does not arise.

(c) A Comprehensive Crop Insurance Scheme was introduced in the country from Kharif 1985 season and the scheme was applicable to key cereals namely, paddy, wheat and millets and dryland crops, namely, pulses and oilseeds. Since only key crops were considered for inclusion in the scheme initially, the question of including opium crop in the scheme was not considered.

Cheating of job seekers going abroad

8843. PPOF. NIRMALA KUMARI SHAKTAWAT : Will the Minister of LABOUR be pleased to state :

(a) whether several agencies are engaged in cheating duping and exploiting the workers going abroad in search of work and if so, the steps taken so far by Government to check them ; and

(b) whether Government propose to issue the advertisements for jobs in foreign countries through Employment Exchange so that the workers are not exploited ?

THE MINISTER OF STATE OF THE MINISTRY OF LABOUR (SHRI P. A. SANGMA) : (a) Some registered and unregistered recruiting agencies have come to our adverse notice. Complaints of cheating of workers going abroad for employment are referred to the respective police authorities for appropriate action. So far as registered recruiting agents are concerned, action is also taken by suspending/cancelling their certificates of registration besides forfeiture of Bank Guarantees.

(b) No, Sir.

[English]

Financial Assistance by foreign countries for development of Hyderabad

8844. SHRI T. BALA GOUD : Will the Minister of URBAN DEVELOPMENT be pleased to state :

(a) whether there are plans for the development and expansion of Hyderabad city which is a fast growing city of India ;

(b) whether any foreign country/agency has offered financial assistance for the development plans of the city ; and

(c) if so, the plans for utilisation of this assistance and the agency which will execute the development work ?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI DALBIR SINGH : (a) to (c). The Government of Andhra Pradesh have taken up a number of schemes for development of Hyderabad city. It is proposed to cover the city under a World Bank Assistance programme. The State Government are preparing a project. Centre will take further action on receipt of the project report.

Popularisation of mushroom cultivation

8845. SHRI P. R. KUMARAMANGALAM : Will the Minister of AGRICULTURE be pleased to state :

(a) whether commercial mushroom growing has been fully standardised and is proving very popular with the vegetarian population in the country ; and

(b) if so, whether growing and popularisation of mushroom will be taken up on a Pilot Plant scale in Southern and other States in the country in order to provide alternate work for the small and marginal farmers ?

THE MINISTER OF STATE IN THE DEPARTMENT OF AGRICULTURE AND COOPERATION (SHRI YOGENDRA MAKWANA) : (a) Yes, Sir.

(b) Some State Governments have taken up the programmes for training and extension in mushroom cultivation to small and marginal farmers. Government of India have also finalised a programme on mushroom cultivation with Dutch assistance in States of Jammu & Kashmir, Himachal Pradesh, Uttar Pradesh and Karnataka for implementation from the year 1986-87.